

# HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE CENTRAL PROJECT COORDINATER e-COURTS)

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## NOTIFICATION

No:- 657-CPC/J

Dated:- 09-12-2016

Applications in the prescribed format (Annexure-A) are invited from the permanent residents of Jammu and Kashmir State for contractual engagement to the posts given hereunder for implementation of e-Courts Mission Mode Project in J&K State. Application forms duly filled in by the candidates supported by the self attested copies of relevant documents/testimonials, one recent passport size photograph and a bank draft of Rs 200/- (Rupees two hundred only) in the name of Registrar General High Court of J&K may be deposited personally or sent through post to the office of the undersigned at Srinagar or Jammu. Applications must be submitted by or before 20<sup>th</sup> of December 2016. The engagement will be purely on contractual basis with consolidated wages. Number of posts may vary at the time of selection. The details of technical qualification and experience required against each post is provided in Annexure-B. Annexures-A & B can be downloaded from website of the High Court <http://: jkhighcourt.nic.in>. Breakup of posts is as follows:

Sr. No.	Manpower Designation	Consolidated Monthly Wages (Rs)	No. of Posts
1	System Officer	13875.00	1
2	System Assistant	8500.00	7

(Malik Shabir Ahmad)  
CPC (e-Courts)  
High Court of J&K

**ANNEXURE-A**

**Application for the post of System officers And System Assistants  
for implementation of e-Court Mission Mode Project in the State  
of J&K**

S.no:- \_\_\_\_\_  
For office use only

*Affix self attested  
passport size  
photograph (do not  
pin or staple)*

1	Post for Which applied					
2.	Name of the applicant (In capital letters)					
3.	Father/ Guardian's name					
4	Date of Birth					
5	Sex Male/ female					
6	Marital Status					
7	Permanent Address					
8	Present Address					
9	e-mail address for communication					
10	Phone no./ Mobile no. for communication					
9	Educational Qualification	<b>S.no</b>	<b>Class</b>	<b>Max. Marks</b>	<b>Marks Obtained</b>	<b>%Age</b>
		1	Matric			
		2	10+2			
		3	Graduation in ( _____ )			
		4.	Technical Qualification ( _____ )			
5.						
10	Work experience in the relevant field (With Years)					

**Declaration:** I solemnly declare that the information provided herein above is true and correct and nothing has been concealed therein. I further declare that I will

not claim any regularization/permanent absorption on the basis of my working on the contractual engagement.

**Dated:**

**Signature of the Candidate**

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**Note:**

1. Candidate must be a permanent resident of J&K State. (Attach copy of PRC)
2. Candidate must not be more than thirty seven years of age as on 01-01-2016 (Attach copy of Secondary School Examination certificate issued by BOSE or CBSE)
3. Candidate must have attained the work experience required for the post for which applied as on the date of issuance of the advertisement notification (Attach the work experience certificate)



## **ANNEXURE-B**

### **Job Requirement, Educational Qualification and Experience:**

#### **System Officer**

##### **Job Description:**

- a) To assist in system administration and Project management in the District and Sub-Divisional/Tehsil level Courts.
- b) To manage ICT infrastructure such as computers, scanners, printers, LAN, Internet connectivity, communication equipments such as Switches, Routers, Modems, Wi-Fi, etc.
- c) Interaction with vendors for maintaining and supporting the equipments.
- d) Installation and maintenance of OS, office tools, customized application, etc.
- e) Assistance in training Judges and Court staff.
- f) Such other technical support duties assigned by the District Judge or High Court from time to time.

##### **Qualification & Experience:**

- a) B.E/B.Tech in Computer science/Engineering or Information Technology/MCA with first class or equivalent grade with two years working experience in related field.

OR

- b) Master Degree in Physics/Maths/Statistics/Operations Research with first class or equivalent grade with Post Graduate Diploma in Computer science/Applications or Master Degree in Computer science/Information Technology with first class or equivalent grade with two years working experience in related field.

OR

- c) B.Sc. (Computer Science or IT)/MBA/B.Sc. in Physics/Maths/ Statistics/Operations Research/ Computer science with Post Graduate Diploma in Computer Science/Computer Applications from a Government

recognized university/institution with two years working experience. The bachelors degree and Post Graduate Diploma should be with first class or equivalent grade with two years working experience in related field.

Should have exposure in programming skills in Object Oriented Programming and web technologies. Preference will be given to persons having exposure to PHP/Perl, Apache Web Server, Linux based RDBMS skills. Should be able to develop systems using SDLC concepts.

### **System Assistants**

#### **Job Description:**

- a) Maintenance of ICT hardware, LAN, UPS, DG set, air-conditioning, etc. in coordination with the service providers concerned.
- b) Such other technical support duties assigned by the High Court and Central Project co-ordinator at High Court level and District level by the District Judge and at the Sub Divisional/Tehsil level by the senior most Judicial Officer available in the Sub Division/Tehsil.

#### **Qualification & Experience:**

One Year Government-recognized Diploma in Computer Applications and must have at least one year of working experience.